



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.02.2024

### **NOTICE**

Please take notice that, the following matters listed as item nos. 1 & 2 in the Court – III on 26.02.2024 at 10:25 AM will not be taken up. The next date is 27.02.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 872 of 2023 & I.A. No. 2975, 5803 of 2023  (For Judgment)	Ramesh Singh Rawat Vs. SPG Global Distribution Pvt. Ltd.	Rajan Sabharwal	Vijay Kumar-R1 Nishi Chaudhary
2.	Comp. App. (AT) (Ins) No. 1425 of 2023  (For Orders)	Stakeholder Consultation Committee Punjab Basmati Rice Ltd. Vs. Sanjay Kumar Aggarwal Liquidator of Punjab Basmati Rice Ltd.	Rakesh Gupta	Eshna Kumar Akshat Maheshwari

By order of Hon'ble Chairperson  
-Sd/-  
Registrar